passengers have to produce original proof of identity during the journey in the following cases:-

- (i) For e-tickets, any one of the passengers booked on the ticket has to produce any one of the prescribed proofs of identity in original.
- (ii) For Tatkal tickets, the original proof of identity as indicated on the ticket.
- (iii) For journey in Air-conditioned classes (except 3E class), any one of the passengers booked on the ticket has to produce any one of the prescribed proofs of identity in original.

For other than Tatkal and e-tickets, no instructions regarding production of Proof of identity while travelling in non Air-conditioned classes have been issued, so far.

Reduction in budgetary allocation for projects in Odisha

3061. SHRI RABINARAYAN MOHAPATRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways have slashed an amount of ₹ 186 crore from budgetary allocation to different projects in Odisha;

(b) if so, the reasons therefor;

(c) whether the reduction is in consonance with the constitutional provisions; and

(d) as the Appropriation Bill was passed by the House of the People under Article 114 of the Constitution, under which Article the reduction has been made?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) to (d) Article 114 of the Constitution does not restrict modification in allocations shown in the Appropriation Bill to match the overall resource availability. This is an ongoing exercise emanating from periodic budgetary reviews. The overall allocation to East Coast Railway has been accordingly modified which impacts several States, including Odisha.

Quality and price of food served

3062. SHRI JOY ABRAHAM: Will the Minister of RAILWAYS be pleased to state: